

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 19/BB/ 2018	-	Admission	Rule 6 of IB	M/s Flemingo Airport Retails Ltd Vs M/s Carvan Evolved Carft Pvt Ltd

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *GANAPATHY M.S.*  
*(Ganapathy M.S.)*  
9880099885

*Petitioner*

*M.S. Ganapathy*

**ORDER**

Matter is listed today for Admission. Counsel for Petitioner is present. Registry called for additional information. For compliance list it on 25/01/2018.

  
**Member (T)**

  
**Member (J)**